

(d) and (e) As on 30-11-1996, 14 fresh applications, that are received recently were pending with the Government for disposal.

STATEMENT

Details of various facilities that are provided by the Government to the Central Freedom Fighter Pensioners

1. Facility of free railway passes (1st Class) for freedom fighters and to their widows/attendants, for life.
2. Free medical facilities in all Central Government hospitals and also in the hospitals run by the Public Sector Undertakings under the control of Bureau of Public Enterprises. C.G.H.S. facilities have also been extended to freedom fighters and their dependents.
3. Facility of General Pool residential accommodation to freedom fighters of All India Standing for the purpose of medical treatment in Delhi if they do not own any house/flat in their names or in the name of any of their family members/dependents in Delhi/New Delhi.
4. Accommodation in the Freedom Fighters Home set up at Baba Kharak Singh Marg, New Delhi for such of the freedom fighters who have none to look after them.
5. Facility of telephone connection, subject to feasibility, without installation charges and payment of only half of the rentals.

The State Governments/Union Territory Administrations have also extended the benefits of pension and certain other facilities which differ from State to State.

Levy Sugar Price

2575. SHRI G M KUNTURKAR :
SHRI AMAR PAL SINGH :

Will the Minister of FOOD be pleased to state

(a) whether the Government are considering to increase the levy sugar price on the demand from Indian Sugar Mills Association;

(b) if so, the proposed levy price; and

(c) the impact thereof on the interest of farmers as well as market policy of the sugar industry?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :
(a) and (b) The Indian Sugar Mills Association, in their submissions of 20.11.1996, have petitioned the

Government to increase the issue price of levy sugar to Rs. 11.30 per kg.

(c) The matter is under consideration of the Government.

[Translation]

Sale of Wheat and Rice

2576. SHRI MANHARAN LAL PANDEY :
SHRI GANGA RAM KOLI :

Will the Minister of FOOD be pleased to state :

(a) the details of quantity and rate of wheat and rice provided in the open market by the Food Corporation of India during the last one year till date. State-wise.

(b) the per quintal selling price of wheat and rice provided in the open market.

(c) whether these foodgrains were sold by FCI at the price lower than the market price; and

(d) if so, the reasons therefor?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :
(a) and (b) Statements I, II and III indicating the quantity and rates of wheat and rice sold by FCI in the open market during the last one year respectively are attached.

(c) and (d) FCI sells wheat and rice at a price above Central Issue Price and below Economic Cost of FCI in order to have a sobering influence on the market prices of foodgrains without jeopardising the Public Distribution System.

STATEMENT-I

The quantity of wheat and rice sold by FCI in the open market during December, 1995 to November, 1996

S No	Name of the State	Quantity sold (Provisional)	
		Wheat	Rice
1	2	3	4
1.	Punjab	216.41	43.73
2.	Haryana	258.29	25.43
3.	Uttar Pradesh	111.65	29.04
4.	Delhi	54.28	3.49
5.	Rajasthan	140.02	5.43
6.	Himachal Pradesh	20.91	-
7.	J and K	46.42	-
8.	West Bengal	73.13	8.24
9.	Bihar	118.60	0.43
10.	Orissa	96.35	-
11.	Maharashtra	127.40	31.20
12.	Gujarat	136.77	17.33

1	2	3	4	1	2	3	4
13.	Madhya Pradesh	141.89	55.86	16.	Karnataka	75.05	-
14.	Tamil Nadu	102.62	1.00	17.	Kerala	39.78	21.92
15.	Andhra Pradesh	80.94	-	18.	Assam	1.62	-

STATEMENT-II

Statement indicating rates at which wheat was sold by FCI from December, 1995 to November, 1996

(Rate per tonne)

S No	Name of the Centre	December 1995 to March 96	April 96 to July 96	August 96 to 17th Sep. 96	18th Sep 96 to Nov. 96
1	Chandigarh	4150	4410	4550	4900
2	Jaipur	4300	4600	4765	5115
3	Delhi	4150	4410	4550	4900
4	Lucknow	4300	4600	4800	5150
5	Kanpur	4300	4600	4810	5160
6	Varanasi	4360	4660	4894	5244
7	Bareilly	-	4410	4550	4900
8	Simla	4250	4550	4681	5031
9	Jammu	4200	4500	4655	5005
10	Srinagar	4200	4500	4655	5005
11	Patna	4420	4720	4963	5313
12	Ranchi	4450	4750	5056	5406
13	Guwahati	4600	4900	5188	5538
14	Cuttack	4500	4800	5143	5493
15	Bhubaneswar	4500	4800	5149	5499
16	Calcutta	4510	4810	5091	5441
17	Siliguri	4520	4820	5110	5460
18	Indore	4350	4650	4925	5275
19	Gwalior	4280	4580	4753	5103
20	Raipur	4430	4730	5066	5416
21	Ahmedabad	4570	4870	5007	5357
22	Surat	4570	4870	5016	5366
23	Bombay	4600	4900	5080	5430
24	Nagpur	4560	4860	5005	5355
25	Hyderabad	4650	4950	5142	5492
26	Vishakapatnam	4670	4970	5223	5573
27	Bangalore	4670	4970	5280	5630
28	Mysore	4690	4990	5299	5649
29	Belgaum	4690	4990	5198	5548
30	Madras	4680	4980	5234	5584
31	Coimbatore	4700	5000	5303	5653
32	Madurai	4710	5010	5333	5683
33	Cochin	4740	5040	5334	5684

In case of open sale at Depots at other centres, the rate fixed for nearest major centre shall apply w.e.f. November, 1995

The price of wheat for Port Towns and areas within 50 Kms thereof is Rs 4773/- with effect from 16.1.96 and Rs 5073/- with effect from 1.4.96 to July, 96

Bareilly has been added as additional centre with price of Rs 4150/- per tonne w.e.f. 1.2.96 and Rs 4410/- w.e.f. 1.4.96.

STATEMENT-III

Rates at which Rice was sold by FCI from Dec., 1995 to Nov., 1996

(Rate Rs./per MT)

S.No.	Name of State	Dec. 95 to June, 96		July, 96 to November, 96	
		Fine	Superfine	Fine	Superfine
1.	Punjab	7050	7350	7050	7350
2.	Haryana	7000	7300	7000	7300
3.	Uttar Pradesh	6900	7200	6900	7200
4.	Rajasthan	7000	7150	7500	7650
5.	J and K	6680	7000	6680	7000
6.	Delhi	6740	7060	6740	7060
7.	Maharashtra	6630	6950	7130	7450
8.	Gujarat	6630	6950	7130	7450
9.	Madhya Pradesh	6630	6950	7130	7450
10.	West Bengal	6630	6950	7130	7450
11.	Bihar	6630	6950	7130	7450
12.	Orissa	6630	6950	7130	7450
13.	Tamil Nadu	6630	6950	7130	7450
14.	Karnataka	6630	6950	7130	7450
15.	Andhra Pradesh	6630	6950	7130	7450
16.	Kerala	6630	6950	7130	7450

[English]

Child Marriages

2577. SHRI BHAKTA CHARAN DAS
SHRI D.P. YADAV :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the National Commission for Human Rights has suggested to curb the child marriages;

(b) whether the commission has submitted a draft bill on the child marriage; and

(c) if so, the salient features thereof and the efforts made by the Government to eradicate this social evil from the society?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise, in view of (b) above.

Veterinary Council Act, 1984

2578. SHRI K. PARASURAMAN : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether the provisions of Indian Veterinary Council Act, 1984 passed by the Government have been followed by the various veterinary centres in the country;

(b) whether the Government have any proposal to amend the Indian Veterinary Council Act, 1984 to protect the interests of the rural farmers; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) The provisions of Indian Veterinary Council Act, 1984 are followed by various States, who have adopted the Indian Veterinary Council Act, 1984

(b) and (c). There is no proposal for moving an amendment to the Indian Veterinary Council Act, 1984 for the present.

Decontrolled Fertilizers

2579. SHRI AYYANNA PATRUDU :
SHRI AJMEERA CHANDULAL :

Will the Minister of AGRICULTURE be pleased to state :

(a) the details of new pricing norms for the decontrolled fertilizers for the winter cropping season and

(b) the reasons for announcing the norms late?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). Urea is sold at a uniform price of Rs. 3320/- per